



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 28/11/2023

CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|-----------------------|--|---|
| 01 | 3672239 /43 | Opp. No. AMD- 1124298 | M/S. PRANAV THAKKAR / PRADEEP SINGH GILL - PROPRIETOR OF AMRITSARI KULCHA V/S M/S. BLUE INKK / SANDEEP MALHOTRA | Ashish Kumar Pandey Assistant Registrar Rule 45 (2) |
| 02 | 1388281 /42 | Opp. No. AMD- 737602 | M/S. TRADESAFE. / PADMAKAR ESHWAR GAMBHIR. V/s M/S. THAKRANI & COMPANY, ADVOCATES / NEW ALKA RESTAURANT | Shivangi Rana, Hearing Officer Main Matter |
| 03 | 1394991 /30 | Opp. No. AMD- 236713 | M/S. TRADESAFE. / DILIPBHAI NARSHIBHAI MARKNA V/S M/S. GANDHI GOVINDLAL CHUNILAL | Shivangi Rana, Hearing Officer Main Matter |

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|----------------------|--|--|
| 04 | 1552128 /34 | Opp. No. AMD- 728913 | <p>M/S. D.C. DANI & ASSOCIATES. / NSK PRODUCTS</p> <p>V/S</p> <p>M/S. RAO & RAO. / RED ROSE PRODUCTS</p> | <p>Shivangi Rana, Hearing Officer</p> <p>Main Matter</p> |
| 05 | 1552835 /34 | Opp. No. AMD- 731510 | <p>M/S. TRADESAFE / U.K.S. PRODUCTS PRIVATE LIMITED</p> <p>V/S</p> <p>M/S BANSAL & BANSAL / ANSUL INDUSTRIES</p> | <p>Shivangi Rana, Hearing Officer</p> <p>Main Matter</p> |



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Time: 11:00 AM

Date: 29/11/2023

CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|----------------------|---|---|
| 01 | 1298578 /05 | Opp. No. AMD- 202410 | M/S. JATIN Y. TRIVEDI / CADILA PHARMACEUTICALS LTD. V/S M/S. SAIKRISHNA & ASSOCIATES | Shivangi Rana, Hearing Officer Main Matter |
| 02 | 1420991 /30 | Opp. No. AMD- 731314 | M/S. J.T.TRIVEDI & ASSOCIATES. / MANN FLOUR & FOOD PVT. LTD. V/s M/S. BHANSALI AND ASSOCIATES SHREE VISNAGAR MAHILA GRUH UDHYOG | Shivangi Rana, Hearing Officer Main Matter |
| 03 | 1188682 /03 | Opp. No. AMD- 200126 | M/S. JASANI & COMPANY. / GORAN PHARMA PRIVATE LIMITED V/S M/S. H. K. ACHARYA &CO. / AJANTA INDIA LIMITED | Shivangi Rana, Hearing Officer Main Matter |

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|----------------------|--|--|
| 04 | 1421628 /05 | Opp. No. AMD- 714982 | <p style="text-align: center;">M/S. Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD</p> <p style="text-align: center;">V/S</p> <p style="text-align: center;">M/S. SUN PHARMACEUTICAL INDUSTRIES LIMITED</p> | <p style="text-align: center;">Shivangi Rana, Hearing Officer</p> <p style="text-align: center;">Main Matter</p> |



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चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
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Fax No.: 27601779

Time: 11:00 AM

Date: 30/11/2023

CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|----------------------|--|--|
| 01 | 1616662 /30 | Opp. No. AMD- 736325 | M/S. K.C. PATEL & CO. / VIMAL AGRO PRODUCTS PVT. LTD. V/S M/S. H K ACHARYA AND COMPANY / JAIN RICELAND PVT. LTD. | Shivangi Rana, Hearing Officer Delay TM-06/TM-O(Counter Statement) + IP |
| 02 | 1127507 /03 | Opp. No. AMD- 200485 | M/S. JATIN Y. TRIVEDI / NIRMA INDUSTRIES LIMITED V/s M/S. ANAND & ANAND | Shivangi Rana, Hearing Officer Main Matter |
| 03 | 1065857 /18 | Opp. No. AMD- 163414 | M/S. VARIKASERY & VARIKASERY.. / KISHOR T. BHANUSHALI V/S M/S. HIRAL C. JOSHI. / SANGHVI POLYMERS | Shivangi Rana, Hearing Officer Review Petition |

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|----------------------|---|--|
| 04 | 1496488 /25 | Opp. No. AMD- 727050 | <p style="text-align: center;">M/S. Y. J. TRIVEDI & CO. / SHAH VISHAL DINESHKUMAR</p> <p style="text-align: center;">V/S</p> <p style="text-align: center;">M/S. AZB & PARTNERS</p> | <p style="text-align: center;">Shivangi Rana, Hearing Officer</p> <p style="text-align: center;">Main Matter</p> |
| 05 | 1496488 /25 | Opp. No. AMD- 725374 | <p style="text-align: center;">M/S. Y. J. TRIVEDI & CO. / SHAH VISHAL DINESHKUMAR.</p> <p style="text-align: center;">V/S</p> <p style="text-align: center;">M/S MAHTTA & CO. / SPACE KNITWEARS PRIVATE LIMITED</p> | <p style="text-align: center;">Shivangi Rana, Hearing Officer</p> <p style="text-align: center;">Main Matter</p> |